

(SMT. BASAVA RAJESWARI) : (a) and (b) A workshop on 'Women and law' was held in New Delhi on- 7-8 January, 1994. It was organised by the National Law School of India University, Bangalore to examine the various aspects relating to the Immoral Traffic (Prevention) Act, 1956, Indecent Representation of Women (Prohibition) Act, 1986 and the legal provisions relating to rape. The objective of the workshop was to arrive at recommendations for strengthening the implementation of these laws.

#### **Discrimination of Girls in Education**

3470. CHOWDHRY HARI SINGH : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether a recent study by "Population Action International" has revealed that India is still amongst the developing countries which discriminate against the girls in the field of education and where the girls take a back seat to boys in access to schooling ;

(b) if so, whether any plan of Action has been or is being proposed to be lanu-ched to remove this gender discrimination ; and

(c) if so, the details in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA) : (a) to (c) Government has not received any Study report by "Population Action International" on girls' education in India. The National Policy on Education (NPE), 1986 as amended in 1992 and Programme of Action (POA), 1992 seek to improve the access of girls to education. The annual growth of enrolment of girls at primary stage during 1980-81 to 1991-92 was 3.7 per cent corn-paired to 2.5 per cent for boys during the same period. In the Total Literacy Campaigns also the enrolment of women is much higher than that of men.

#### **Costly Equipment Lying Unused in IIT, Delhi**

3471. SHRI V. NARAYANASAMY :  
SHRI BISHAMBER NATH  
PANDE :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) wheher it is a fact that costly and sophisticated equipment worth several crores of rupees is lying unused in the Indian Institute of Technology, Delhi ;

(b) if so, what are the details thereof stating the cost of the equipment lying unused and the period for which it has not been put to use ;

(c) what are the reasons for non-utilisation of the equipment ; and

(d) what action has been taken by Government in the matter and the persons responsible for the loss?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA) : (a) No Sir.

(b) to (d) Do not arise.

#### **Negotiations with K. V. Staff**

3472. SHRI KAMESHWAR PASWAN :  
SHRI VISHNU KANT SHASTRI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to answer to Unstarred Question 1673 given in the Rajya Sabha on 4th March, 1994 and state:

(a) whether any negotiations have since been held at his level with the K.V. Staff; and

(b) if so, the details thereof and the results achievd, and if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA) ; (a) and (b) Commissioner Kendriya Vidyalaya Sangathan held discussions with the representatives of various employees' Associations on 22nd February, 1994. Out of 25 demands which the associations had submitted, 16 have been accepted by the Kendriya Vidyalaya Sangathan, 06 cannot be accepted in view of the policy framework available for Kendriya Vidyalaya Sangathan and 03 demands require further examination.

#### Construction of Stadia in M.P.

3473. SHRI DILIP SINGH JUDEV: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of stadia constructed with Central Assistance at various places in Madhya Pradesh as on date;

(a) whether any further requests of the State Government are pending with the Central Government seeking assistance for the construction of Stadia at Jaspur (Raigarh) to promote sports activities among the Tribal youth;

(c) if so, the details of proposals in this regard alongwith the proposed locations thereof; and

(d) the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) (SHRI MUKUL WASNIK): (a) Central assistance has been made available for construction of 30 (Thirty) stadia in Madhya Pradesh as on date.

(b) No. Sir.

(c) and (d) Do not arise.

भारत एल्यूमिनियम कम्पनी के कर्मचारियों द्वारा किए गये जाली ठेके

3474. श्री दिलीप सिंह जुदेव : क्या खान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारत एल्यूमिनियम कम्पनी के कई कर्मचारियों ने अवैध रूप से विभिन्न कार्यों के लिये कई बेनामी ठेके प्राप्त कर लिये हैं;

(ख) यदि हां, तो तत्संबंधी ध्यौरा क्या है;

(ग) क्या ये सभी बड़े बेनामी ठेके कर्मचारियों और मुख्य प्रबंध निदेशक की मिली-भगत से दिये जा रहे हैं;

(घ) क्या सरकार ने इस संबंध में कोई जांच करवायी है;

(ङ) क्या दोषी कर्मचारियों तथा मुख्य प्रबंध निदेशक के विरुद्ध कोई कदम उठाये गये हैं; और

(च) यदि हां, तो तत्संबंधी ध्यौरा क्या है ?

खान मंत्रालय के राज्य मंत्री (श्री बलराम सिंह यादव) : (क) जी, नहीं।

(ख) से (च) प्रश्न नहीं उठता।

'बाल्को' के रोलिंग मिल प्लांट का बन्द किया जाना

3475. श्री दिलीप सिंह जुदेव : क्या खान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि "बाल्को" ने अपने अरबों रुपये की लागत वाले रोलिंग मिल प्लांट में सुधार करने के पश्चात् एक वर्ष से अधिक समय तक बन्द रखा गया था;

(ख) यदि हां, तो क्या "बाल्को" ने नागपुर और रेनकुट में निजी रूप से माल का उत्पादन करवाया था और उसे बाजार में बेचा था;

(ग) यदि हां, तो इसके क्या कारण हैं;

(घ) सरकार को इसकी वजह से कुल कितनी आर्थिक हानि हुई है; और